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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

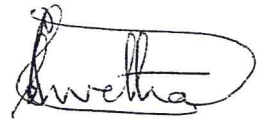
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/ (IB)/2017
NAME OF THE PETITIONER(S) : K.N.K NEXGEN CONSTRUCTION PVT LTD
K.N.K SWAMY AND COMPANY
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. for
TK Bhaskar
Shwetha Vasudevan

Counsel for the
Petitioner



2. For Respondent SABARI INN LTD,
A. VENKATARAMAN



ORDER

Counsels representing both the parties are present and stated that the matter has been settled in this matter as well as the connected matter, CP/204A/IB/2017. In this regard, the respondent has handed over a cheque dated 15.1.2018 for Rs.2.5 lakhs. Both the parties are directed to file joint memo of settlement. The matter is adjourned at request. Put up on 22.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc